Supplementary Cause List Sr. No.1

## HIGH COURT OF JAMMU AND KASHMIR **AT JAMMU**

### **EMG-LPA No.2/2020**

EMG-CM No.4/2020 (Through Video Conferencing from Jammu)

**Rakesh Kumar Choudhary** 

### .....Appellant

Through :-Mr. Vikram Sharma, Advocate (On Video Conferencing from High Court at Jammu)

> Mr. Sunil Sethi, Sr. Advocate with Mr. Ravi Abrol, Advocate ( on Video Conference from their residence at Jammu)

V/s

Union Territory of J&K and Others

.....Respondent(s)

(On Video Conferencing from High Court at

# EMG-LPA no.5/2020 EMG-CM no.13/2020 (for interim relief)

(Through Video Conferencing)

.....Appellants

Through :- Mr. P. N. Raina, Sr. Advocate with Mr. J. A. Hamal, Advocate (On Video Conferencing from their office at Jammu)

V/s

State of J&K (Now Union Territory of J&K) & Others

.....Respondent(s)

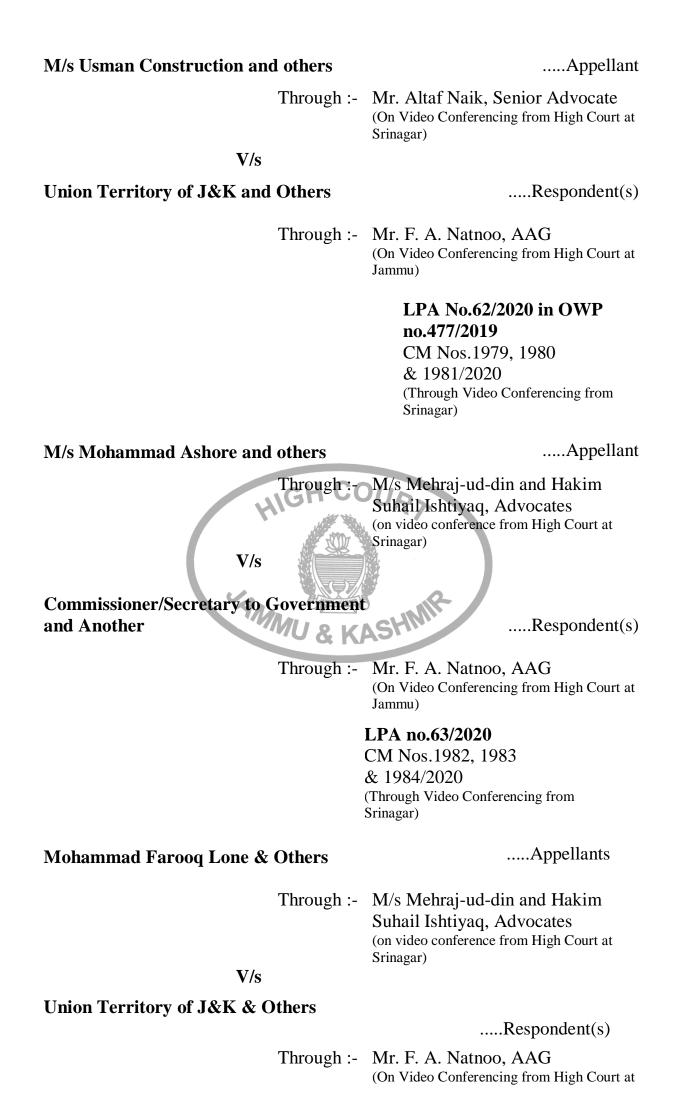
Through :- Mr. F. A. Natnoo, AAG (On Video Conferencing from High Court at Jammu)

LPA No.61/2020

CM Nos.1978 & 1977/2020 (Through Video Conferencing from Srinagar)

Through :- Mr. F. A. Natnoo, AAG Jammu)

**Chaman Lal** 



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EMG LPA Nos.2, 5 & 7/2020 LPA Nos.61-64/2020

Jammu)

LPA No.64/2020 CM Nos.1936, 1937 & 1938/2020 (Through Video Conferencing from Srinagar)

.....Appellants

Through:- Mr. Z.A.Shah, Sr. Adv. (On Video Conference from High Court at Srinagar)

v/s

.....Respondent(s)

Through:- Mr. F. A. Natnoo, AAG (On video Conferencing from High Court at Jammu)

# EMG-**LPA No.7/2020**

EMG-CM Nos.16/2020 (Through Video Conferencing from Jammu)

.....Appellants

Through:- Mr. Abhinav Sharma, Adv (On video Conference from his office at Jammu)

State of J&K and others

.....Respondent(s)

Through:- Mr. F. A. Natnoo, AAG (On video Conferencing from High Court at Jammu)

HON'BLE THE CHIEF JUSTICE

HIGH

(On Video Conference from High Court at Jammu)

**Coram:** 

**Nagar Singh** 

HON'BLE MR. JUSTICE SANJAY DHAR, JUDGE

(On Video Conference from High Court at Jammu)

### ORDER 17.06.2020

# EMG-LPA Nos.2, 5,7/2020 & LPA Nos.61-64/2020

Arguments of Mr. F. A. Natnoo, AAG are concluded.

Arguments of Mr. Altaf Naik, Senior Advocate in rejoinder concluded.

Vikar Ahmad Dar

State of J&K and others

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Heard Mr. Z. A. Shah, Senior Advocate in rejoinder in part.

List for continuation of his arguments on 19<sup>th</sup> June 2020 at 11.30 A.M.

### (SANJAY DHAR) JUDGE

(GITA MITTAL) CHIEF JUSTICE

Jammu 17.06.2020 <sub>Raj Kumar</sub>

